NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

43. Company Petition/237/2023

CORAM:

SHRI ANIL RAJ CHELLAN	**SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T)	**HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024

NAME OF THE PARTIES:- **Dinesh Samudra**
V/s
Clinivantage Healthcare Technologies Private Limited

Section: 241(1), Sec. 242(4) of Companies Act, 2013

ORDER

Company Petition 237 of 2023

For the Petitioner	:	Sr. Adv. Shikhil Suri a/w Mr. Ameya Deosthale
For the Respondent	:	Adv. Khushboo Oswal

List this matter on **14.10.2024.**

Sd/-	**Sd/-**
ANIL RAJ CHELLAN	**KULDIP KUMAR KAREER**
Member (Technical)	**Member (Judicial)**

ANKIT